

ITEM NO.MM-4

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).32757/2009

(From the judgement and order dated 17/09/2009 in CMWP No.
2995/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

Date: 04/12/2009 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.L.N.Rao, Sr.Adv.
Mr.Munish Malhotra,Adv.
Mr. Rajesh Srivastava,Adv.
Mr.Raghavendra Pratap Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 14.12.2009.

The interim order that was in existence during the
pendency of proceedings is extended till then.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master